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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.10.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 06.10.2025 was not taken up. The next date of Hearing in the matter is **29.10.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 344 of 2025 & I.A. No. 1292, 5543 of 2025 Part Heard	Damodar Valley Corporation Vs. DD International Pvt. Ltd. & Ors.	Shweta Bharti	Abhishek Taneja Alina Merin Mathew Shashank Agarwal-R1 Shaunak Mitra Siddharth Makkar-R3

By order of Hon'ble Chairperson -Sd/-Registrar